

1	2	3	4	5	6	7	8
46.	Reang	0	0		35,500	70,190	105,690
47.	Rongmei	0	0		48,576	76,343	124,919
48.	Sanskrit					0	0
49.	Siyin	18,025	17,775			0	35,800
50.	Sukte		93,706			63,750	157,456
51.	Tai Khampti	0	0		48,440	0	48,440
52.	Tani	0	0		252,500	83,150	335,650
53.	Tankhul	0	0		212,056	282,016	494,072
54.	Thadou-Kuki	59,839	39,818		19,600	0	119,257
55.	Thangal	25,860	57,499	155,983	153,587	0	392,929
56.	Thangsa		11,145			0	11,145
57.	Tiwa	58,384	62,975	195,668	128,107	52,500	497,634
58.	Tulu				29,445		29,445
59.	Vaiphei	17,805					17,805
60.	Wancho	61,458	38,590				100,048
61.	Yimchungru	82,316	105,006				187,322
62.	Zou	9,025	207,345	124,657	11,968		352,995
63.	Others					121894	121,894
TOTAL		1,162,154	1,826,195	1,557,705	2,543,484	2,198,347	9,287,885

**Departmental employees working under Superintendent of Posts,
Chhindwara**

†*238. MISS ANUSUIYA UIKEY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of departmental employees working under the jurisdiction of Superintendent of Posts, Chhindwara, Madhya Pradesh, category-wise;

(b) the number of employees against whom departmental inquiry under CCS Rules was proposed during the last three years;

†Original notice of the question was received in Hindi.

- (c) the penalties imposed after the departmental inquiry; and
 (d) the percentage of employees found guilty after departmental inquiry?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL):
 (a) The number of departmental employees working under the jurisdiction of Superintendent of Posts, Chhindwara, Madhya Pradesh, category-wise are as under:-

Category of Post	Number of Employees
Assistant Superintendent of Posts	03
Inspector of Posts	04
Postal Assistant	170
Driver	01
Postman	73
Multi Tasking Staff (Group C)	28
TOTAL	279

(b) and (c) Number of employees against whom departmental inquiry under CCS (CCA) Rules, 1965 proposed during the last three years and penalties imposed after departmental inquiry is as below:

	Year 2008	Year 2009	Year 2010	Total
Number of departmental Employees against whom departmental inquiry under CCS (CCA) Rules proposed.	37	78	94	209
Number of employees on whom penalties imposed after departmental inquiry	24	69	78	171

- (d) Employees found guilty after departmental inquiry -100%.

Diversion of funds by Nehru Memorial Museum and Library

*239. SHRI PRAKASH JAVADEKAR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Nehru Memorial Museum and Library has diverted its funds to any private trust;